

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/138/2016
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	S. P. Muralikrishnan	Counsel for respondents 2 to 5 & 7 to 15 of 17 to 21	S. P. Muralikrishnan
2.	K. Ramasamy	Counsel to Petitioner	K. Ramasamy
3.	A. M. Sridharan	Counsel for Respondent 1	A. M. Sridharan

ORDER

Shri K Ramasamy, counsel for the petitioner present. Shri A M Sridharan, counsel for R1 and Shri S P Muralikrishnan, counsel for R2 to R5, R7 to R15 and R17 to R21 are present. Counsel for petitioner sought time for filing rejoinder and typed set of documents relied upon in the rejoinder. Time enlarged at request. Put up on **21.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)